GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM AND NATURAL GAS

RAJYA SABHA
UNSTARRED QUESTION NO.1876
TO BE ANSWERED ON 4th AUGUST, 2021

Reservation in allotment of dealerships of petroleum products

1876 Smt. Phulo Devi Netam:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Oil Marketing Companies (OMCs) have any reservation policy for Scheduled Castes (SCs), Scheduled Tribes (STs) and Other Backward Classes (OBCs) for allocation of 'Company Owned, Company Operated' (COCO) outlets;

(b) if so, the details thereof;

(c) the names of categories and percentage of reservation quota in dealerships/distributorships of petroleum products; and

(d) the details of the procedure for draw of lots in the selection of dealers/distributorships of petroleum products?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI RAMESWAR TELI)

(a)&(b) Public Sector Oil Marketing Companies (OMCs) have informed that there are two types of Company Owned & Company Operated (COCO) Outlets viz. Permanent COCO and Temporary COCO.

Permanent COCOs are directly operated by Public Sector OMCs, while in case of temporary COCOs, Public Sector OMCs divest these temporary COCOs to various eligible Letter of Intent Holders under SC/ST/Corpus Fund, based on their seniority and choice as per the guidelines issued by MoP&NG.

(c)&(d) The guidelines for selection of Retail Outlet (RO) dealerships/LPG distributorships have provisions of 22.5% reservation for SCs/STs and 27% reservation for OBCs in allotment of RO dealerships and LPG distributorships. The percentage of reservation for RO for various categories in all the States except Arunachal Pradesh, Meghalaya, Nagaland and Mizoram are as under:

Category	SC/ST	OBC	Open	Total
Combined Category 1 (CC1) Comprising of :- (i) Defence Personnel & (ii) Para Military Personnel/ Central/ State Govt. and Central/ State PSU employees	2	2	4	8
Combined Category 2 (CC2) Comprising of :- (i) Outstanding Sports Persons (OSP) & (ii) Freedom Fighters (FF)	0	0	1	1
Physically Handicapped (PH)	1	1	1	3
SC/ST	19.50			19.50
OBC		24		24
Open			44.50	44.50
Total	22.50	27	50.50	100

Reservations in states of Arunachal Pradesh, Meghalaya, Nagaland and Mizoram are as under : -

State	Percentage of Regular & Rural RO dealerships to be awarded to ST category	Balance % to be awarded to Open Category
Arunachal Pradesh	70	30
Meghalaya	80	20
Nagaland	80	20
Mizoram	90	10

The percentage reservation for LPG Distributorships for various categories in all the States except Arunachal Pradesh, Meghalaya, Nagaland and Mizoram are as under: -

Category	Reservation Categories (in %)			
	SC/ST	OBC	Open	Total
Government Personnel category (GP)	2	2	4	8
Divyang/ Physically Handicapped Personnel (PH)	1	1	1	3
Combined Category (CC)	0	0	1	1
Women	7	9	17	33
Reserved for main category - Any person from the respective category	12.5	15	27.5	55
Total	22.5	27	50.5	100

Reservations in North Eastern States of Arunachal Pradesh, Meghalaya, Nagaland and Mizoram are as under:

State	ST	Women (%)			OPEN	GRAND TOTAL
	%	ST(W)	OPEN (W)	TOTAL	%	%
Arunachal Pradesh	49	21	09	30	21	100
Meghalaya	56	24	06	30	14	100
Nagaland	56	24	06	30	14	100
Mizoram	63	27	03	30	07	100

Further, Procedure / Norms / Criteria / Reservation Policy for allotment of Retail Outlet Dealerships in the country are available on the respective websites of the OMCs i.e. www.iocl.com, www.bharatpetroleum.com & www.hindustanpetroleum.com and the detailed guidelines namely “Unified Guidelines for Selection of LPG Distributorships” are available on the website http://www.petroleum.nic.in.

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